

COURT-I

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.70 of 2015

Dated: 21th July, 2015

In the matter of :

State Load Despatch Centre & Anr.

.... Appellant (s)

Vs.

Gujarat Electricity Regulatory Commission & Anr.

... Respondent (s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **31.08.2015.**

COURT MASTER